

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Sanjay Kumar Soni,
I Civil Judge Senior Division & Chief Judicial Magistrate,
Balod
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th July, 2025.

Therefore, you are required to remain present on **14th July, 2025 at 3:30 P.M. sharp** at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



(Maneesh Kumar Thakur)
Registrar General

ps

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Pankaj Dixit

I Civil Judge Senior Division & Chief Judicial Magistrate,

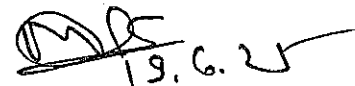
Durg

[C.G.]

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Registrar General

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Brijesh Rai

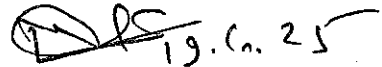
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Manendragarh**

[C.G.]

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Registrar General

05

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Subodh Mishra

**I Civil Judge Senior Division & Chief Judicial Magistrate,
Sukma**

[C.G.]

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Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Ravinder Kaur

**I Civil Judge Senior Division & Chief Judicial Magistrate,
Janjgir Champa**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Sakshee Dixit

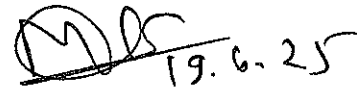
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Baikunthpur**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Sheelu Singh

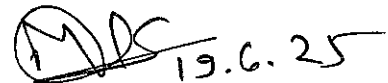
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Korba**

[C.G.]

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Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Namita Minj Bhaskar


**I Civil Judge Senior Division & Chief Judicial Magistrate,
Dhamtari**

[C.G.]

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19.6.25

(Maneesh Kumar Thakur)
Registrar General

03

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Sumit Kumar Harsyana

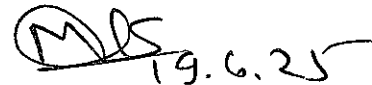
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Ambikapur**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th July, 2025.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Jeetendra Pradhan

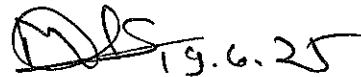
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Jagdalpur**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Dr. Sumit Kumar Soni

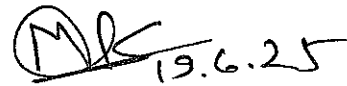
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Balrampur-Rganj**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ms. Manisha Thakur

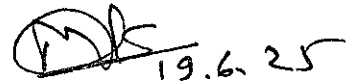
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Mungeli**

[C.G.]

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CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Radheshyam Dhruw

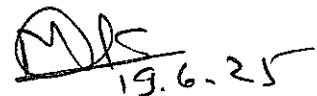
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Balodabazar**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

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Bilaspur, Dated: 19/06/2025

To,

Smt. Sarojani Janardan Khare

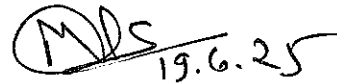
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Jashpur**

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Shyam Kumar Sahu

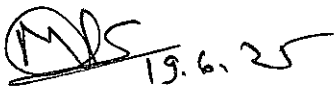
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Khairagarh**

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CALL- LETTER

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Bilaspur, Dated: 19/06/2025

To,

Smt. Anita Dhruw

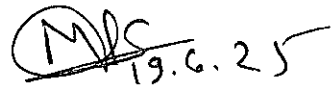
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Gariaband**

[C.G.]

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Registrar General**

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HIGH COURT OF CHHATTISGARH : BILASPUR

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No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Rajeshwari Suryawanshi

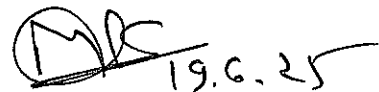
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Kawardha**

[C.G.]

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Bilaspur, Dated: 19/06/2025

To,

Shri Vijendra Sonwani

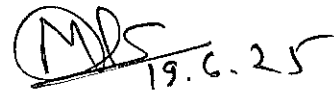
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Bilaspur**

[C.G.]

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Bilaspur, Dated: 19/06/2025

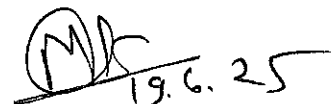
To,

Shri Girish Kumar Mandavi
I Civil Judge Senior Division & CJM and
Judge, Virtual Court
Raipur,
[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Anand Borkar


**I Civil Judge Senior Division & Chief Judicial Magistrate,
Mahasamund**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

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Bilaspur, Dated: 19/06/2025

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Ku. Pratibha Markam

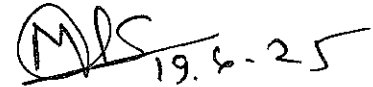
**Civil Judge Senior Division & Chief Judicial Magistrate,
Narayanpur**

[C.G.]

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Registrar General

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Chandrakala Devi Sahu

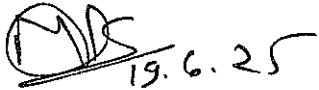
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Ambagarh Chowki**

[C.G.]

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Bhupat Singh Sahu

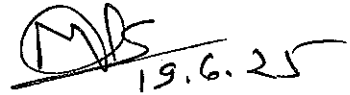
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Rajnandgaon**

[C.G.]

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(Maneesh Kumar Thakur)
Registrar General

05

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ms. Shubhda Goyal

I Civil Judge Senior Division & Chief Judicial Magistrate,

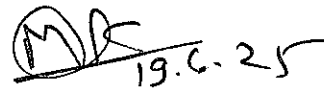
Sakti

[C.G.]

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Registrar General

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CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Mohit Singh

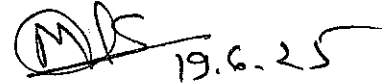
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Bemetara**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

Therefore, you are required to remain present on **17th July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



**(Maneesh Kumar Thakur)
Registrar General**

25

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Mahesh Babu Sahu

I Civil Judge Senior Division & Chief Judicial Magistrate,

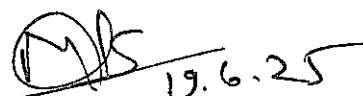
Pendra Road

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Rosemin Rajesh Xaxa

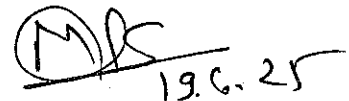
**Civil Judge Senior Division & Chief Judicial Magistrate,
Bijapur**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

05

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Reshma Bairagi Patel

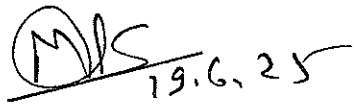
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Kondagaon**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Nixion Daved Lakra

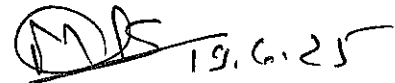
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Sarangarh**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

D3

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Neha Yati Mishra

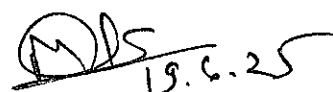
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Raigarh**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Dilli Singh Baghel

I Civil Judge Senior Division & Chief Judicial Magistrate,

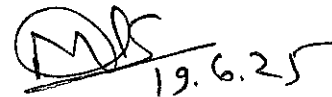
Surajpur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Apurva Dangi

Civil Judge Senior Division & Chief Judicial Magistrate,

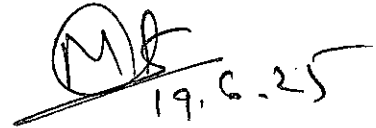
Dantewara

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 17th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

05

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Bhaskar Mishra

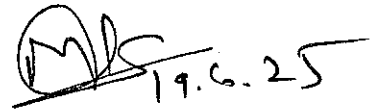
**I Civil Judge Senior Division & Chief Judicial Magistrate,
Kanker**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

Therefore, you are required to remain present on **18th July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Praveen Mishra

I Additional Judge to the Court of I Civil Judge

Senior Division, Raigarh

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

PS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

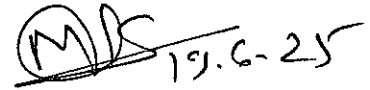
To,

**Smt. Prateeksha Agrawal
Secretary, District Legal Services Authority,
Surajpur
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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**(Maneesh Kumar Thakur)
Registrar General**

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Mayura Gupta

II Civil Judge Senior Division,

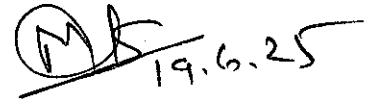
Katghora

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Astha Yadav


**Deputy Director, Chhattisgarh State Judicial Academy,
Bilaspur**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Nidhi Sharma

Secretary, District Legal Services Authority,

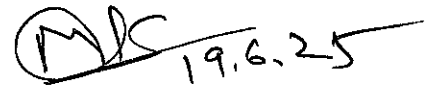
Bemetara

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

D3

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

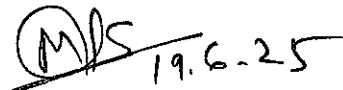
To,

Smt. Tanu Shree Gavel
Civil Judge Senior Division,
Kurud
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

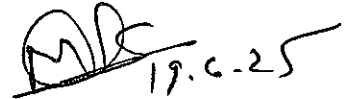
To,

Smt. Deepti Singh Gaur
Civil Judge Senior Division,
Chirmiri
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 18th July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

D3

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

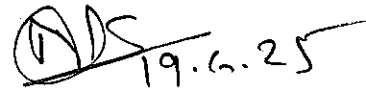
To,

Shri Pallve Raghuvanshi
II Civil Judge Senior Division,
Kawardha
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

Therefore, you are required to remain present on **21st July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Bhupesh Kumar Basant

II Civil Judge Senior Division & SPCL. Magistrate (C.B.I.),

Raipur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

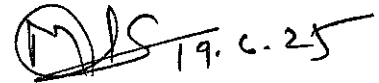
To,

**Ku. Chetna Thakur
Civil Judge Senior Division,
Gunderdehi
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

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**(Maneesh Kumar Thakur)
Registrar General**

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Seema Kanwar

II Additional Judge to the Court of I Civil Judge

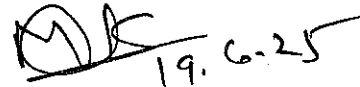
Senior Division, Raipur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Jasvinder Kaur Ajmani Malik

I Additional Judge to the Court of I Civil Judge

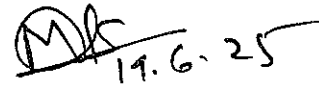
Senior Division, Bilaspur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Aslam Khan

I Additional Judge to the Court of I Civil Judge

Senior Division, Raipur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

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If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



(Maneesh Kumar Thakur)
Registrar General

05

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL-LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Anand Kumar Singh

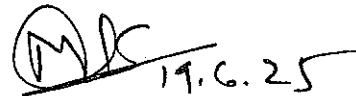
**V Civil Judge Senior Division & Special Railway Magistrate,
Raipur**

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

Therefore, you are required to remain present on **21st July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

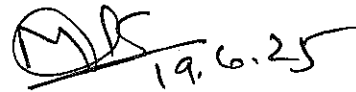
To,

Shri Shiv Prakash Tripathi
II Civil Judge Senior Division,
Kondagaon
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 21st July, 2025.

Therefore, you are required to remain present on **21st July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025


To,

Shri Ramesh Kumar Chauhan
Secretary, District Legal Services Authority,
Raipur
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

Therefore, you are required to remain present on **22nd July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.

 19.6.25

(Maneesh Kumar Thakur)
Registrar General

DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

**Shri Lokesh Kumar
Secretary, District Legal Services Authority,
Balrampur-Rganj
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

Therefore, you are required to remain present on **22nd July, 2025 at 3:30 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.


(Maneesh Kumar Thakur)
Registrar General
DS

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

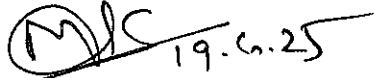
To,

Smt. Suman Singh
VII Civil Judge Senior Division,
Raipur
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

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(Maneesh Kumar Thakur)
Registrar General
19.6.25

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Rupal Agrawal

Additional Judge to the Court of I Civil Judge

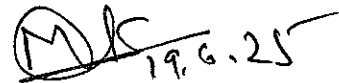
Senior Division, Surajpur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

25

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Shri Girish Pal Singh

III Additional Judge to the Court of I Civil Judge

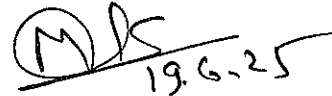
Senior Division, Raipur

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

DJ

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Manju Lata Sinha

II Civil Judge Senior Division,

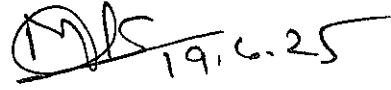
Baloda-Bazar

[C.G.]

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(Maneesh Kumar Thakur)
Registrar General
03

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Smt. Barkha Rani Verma

II Civil Judge Senior Division,

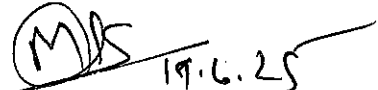
Ambikapur

[C.G.]

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(Maneesh Kumar Thakur)
Registrar General
05

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

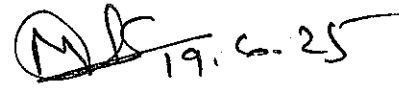
To,

Shri Gulapan Ram Yadav
Civil Judge Senior Division,
Bhanupratappur
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 10813 / S & A Cell /2025

Bilaspur, Dated: 19/06/2025

To,

Ku. Amita Jaiswal

Secretary, District Legal Services Authority,

Balodabazar

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2025 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 22nd July, 2025.

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(Maneesh Kumar Thakur)
Registrar General

ps